

BENCH-I

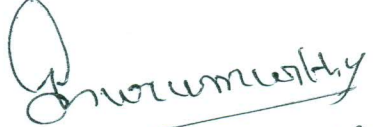

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

I.A.No.40/KB/2018  
CA.(CAA)No.470/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> February 2018, 10.30 A.M**

Name of the Company	Sattva Developers Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                                 |  |   |
|----|---------------------------------|--|---|
| 1. | N. GURUMURTHY, FCA              | Petitioners -                                      | <br>23/02/2018   |
| 2. | Shri Chandra Prasad<br>Advocate | Assistant Commissioner<br>of Income Tax<br>Hqr. 2. | <br>23/02/2018 |

**ORDER**

Ld. Counsel for the petitioners and the Ld. Advocate on behalf of the Assistant Commissioner of Income Tax, Hqr. 2 is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)